

HIGH COURT OF JHARKHAND, RANCHI

OFFICE ORDER NO. 53/APPTT.

RANCHI DATED THE 17TH OCTOBER, 2024

In exercise of powers conferred under Rule 27 and 31 of the High Court of Jharkhand Rules, 2001 and in the interest of administration, Hon'ble the Chief Justice has been pleased to allocate/ reallocate the work/ duty to Assistant Registrars (Non-Judicial) as mentioned against their name in the Column 03, with immediate effect:-

Sl. No.	Name & Designation of the Officers	Work/ Duties/ Name of Section allocated	Remarks
01	02	03	04
1.	Sri Bhavendra Jha Assistant Registrar-XVIII	Copying Section	-----
2.	Sri Bikash Kumar Bhakat Assistant Registrar-XXI	O/o C.P.C.	-----

Accordingly, all the Office Orders issued earlier in above regard stand modified to this extent only.

By order of the Court,
Sd/- Nikesh Kumar Sinha
Registrar General

MEMO NO. 4941/APPTT.

RANCHI DATED THE 17TH OCTOBER, 2024

Copy forwarded to the Office of the Registrar General/ the Registrar (Administration) I/c/ the Registrar (Establishment) / the Member Secretary, SCMS/ the Registrar (Vigilance) I/c / the Central Project Co-ordinator, e-courts Project, High Court of Jharkhand, Ranchi with a request to take necessary steps for uploading the same to the official website of this Court/ All the Joint Registrars (Judicial & Non-Judicial)/ All the Deputy Registrars including the Deputy Registrar-cum-PPS to Hon'ble the Chief Justice/ the Deputy Secretary, SCMS Secretariat/ In-Charge, P.As'. Section/ All the Assistant Registrars including A.R.-cum-Court Officer/ In-Charge, Court Masters' Section/ All the Section Officers/ Stamp Reporter/ Oath Commissioner....., High Court of Jharkhand, Ranchi and Officers concerned for information and needful.


17.10.24
Registrar General